

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BANCH, NEW DELHI

ORIGINAL APPLICATION NO. 360/2024

IN THE MATTER OF

NEWS ITEM TITLED "FELLING OF 234 TREES ON CENTURY-OLD COLLEGE CAMPUS DISTRESSES MANY IN KASHMIR" APPEARING IN THE HINDU DATED 22.03.2024

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THROUGH COUNSEL

FOR RESPONDENT
Chamber No. 71 Supreme Court of India
Contact number-9970179706,
Email-gautamsinghh.ind@gmail.com

1

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**



O.A. No. 360/2024

IN THE MATTER OF:

News Item titled "Felling of 234 trees on Century Old College Campus distresses many in Kashmir" appearing in News Paper The Hindu dated: 22-03-2024.

SUBMISSION OF DETAILED REPORT ALONGWITH AFFIDAVIT ON BEHALF OF SOCIAL FORESTRY DIVISION, SRINAGAR IN THE ABOVE CAPTIONED MATTER.

I, Dr. Mumtaz Majeed Sofi, S/o. Abdul Majeed Sofi, Male, Age- 44 years, Divisional Forest Officer Social Forestry Division Srinagar, having office at Sonawar, Srinagar, do hereby solemnly affirm and respectfully state as follows:

1. That, I am the Respondent No.2 herein and I am well acquainted with the facts and circumstances of the present matter.
2. That, I am authorised on behalf of the respondent in the aforementioned O.A and as such I am well conversant with the facts and circumstances of the case, as such competent to swear this affidavit.
3. That, at the very outset, the answering respondent denies all the averments in the published Article except which has expressly been admitted hereinafter. The Answering Respondent denies each and every averment made in the published Article that forms the basis of the present O.A. Nothing contained in the article is admitted unless expressly stated herein.
4. That, the Answering Respondent most humbly submits that the Amar Singh College campus is situated on **non-forest land** falling under the institutional premises. Tree felling activities on such land are governed under extant local laws, not subject to the stringent

Mumtaz
Divisional Forest Officer
Social Forestry Division
Srinagar

provisions applicable to reserved forest areas under the Indian Forest Act, 1927. This fundamental distinction is important to the legal framework of the instant case.

5. That, the majority of trees felled were **Poplar species** that had exceeded their rotation age and were rapidly decaying, thereby constituting a grave and imminent threat to life and property within the institutional premises. The felling was further mandated by Hon'ble Jammu & Kashmir High Court directions in **PIL No. 834/2015**, which provided for the removal of female poplars due to respiratory health concerns, and was consistent with public health recommendations during the COVID pandemic regarding the spread of virus via poplar cotton.
6. That, the trees such as Poplar (*Populus*), Willow (*Salix*), and Robinia (*Robinia pseudoacacia*)—are classified as "de-controlled species" as per the Government S.O. No. 82 dated 02-03-2020. This statutory order explicitly exempts these species from mandatory Forest Department permissions for felling and transportation when grown on non-forest land, thereby establishing clear legal authority for the college administration to undertake formal action *ibid*. The copy of said S.O. is annexed herewith and marked as **Annexure-I**.
7. That, the technical assessments revealed that most trees exhibited central hollowness, structural weakness and advanced decay, posing an imminent and grave threat to life and property. Given the college's significant enrolment of approximately **4,800 students** marked as **Annexure-II** and its location amidst densely populated habitation and business establishments, the administration was continuously receiving complaints from faculty, students and surrounding institutions regarding these deteriorated conditions. The copy of said letter vide No. ACS/Edu/23/1118 dated 28-07-2023 is annexed herewith and marked as **Annexure-III**.
8. That, the college administration was legally obligated to address these safety hazards, as educational institutions bear the primary responsibility for student and staff safety, making inaction potentially liable for negligence. That following persistent safety concerns, the



Signature
Divisional Forest Officer
Social Forestry Division
Srinagar

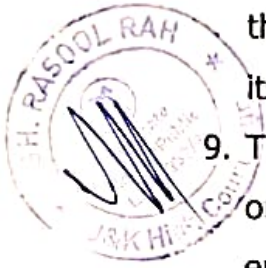
college authority formally took up the matter with Social Forestry Department for assessment and removal via communication No. ACS/Edu/23/1118 dated 28-07-2023 as referred above (**Annexure-III**). Pertinent to mention that the Government of J & K in terms of Section 343 of Municipal Corporation Act, 2000 has nominated Divisional Forest Officer Social Forestry Srinagar as **Tree Officer** for the purpose of Tree Authority of Srinagar Municipal Corporation, within its territorial jurisdiction marked as **Annexure-IV**.

9. That, the Social Forestry Division, Srinagar, conducted comprehensive on-site inspections, scientifically evaluating each tree's condition and enumerated exactly 234 trees requiring removal. This technical report was officially communicated via Office No. 780-81/SF/Sgr-20 dated 08-08-2023. The copy of said letter is annexed herewith and marked as **Annexure-V**.

10. That, the college authority obtained felling permission from the Government of J&K, Higher Education Department, via No. HED-PLNG/113/2023-03 dated 28-12-2023 before proceeding with any felling activity. The copy of said letter is annexed herewith and marked as **Annexure-VI**.

11. That, the removal of trees was conducted in strict accordance with **Circular No. 01 of 2019 dated 28-11-2019** issued by the Principal Chief Conservator of Forests, J&K, which specifically provides felling operation of hazardous trees from institutional premises to be carried out by State Forest Corporation. The copy of said Circular is annexed herewith and marked as **Annexure-VII**. That the felling was accordingly carried out by the J&K Forest Development Corporation. Out of enumerated 234 trees, it is submitted that 205 trees were felled, 10 trees had fallen naturally due to windstorm and 19 trees are still standing. The copy of said letter is annexed herewith and marked already as **Annexure-II**.

12. That, recognizing environmental responsibilities, the college administration has undertaken massive compensatory plantation of over **500 coniferous saplings** with active collaboration of the J&K Forest Department. That the replacement plantation focuses on



Handwritten signature:
 Divisional Forest Officer
 Social Forestry Division
 Srinagar

coniferous species that are more sturdy, longer-lived and environmentally beneficial compared to the removed fast-growing deciduous species that had become hazardous.

13. That, it is most humbly and respectfully submitted that all the legal and statutory guidelines have been followed and none have been violated.
14. Furthermore, the answering Respondent acknowledges and affirms its statutory duty to undertake all necessary measures and steps to ensure strict compliance with the statutory conditions and to diligently undertake the afforestation works to make the campus of education institution green.

Prayer:

It is, therefore, most respectfully prayed that this Hon'ble Tribunal may be pleased to dispose of the present O.A and pass such other order(s) as may be deemed fit in the interest of justice.


Answering respondent
 Divisional Forest Officer
 Social Forestry Division
 Srinagar

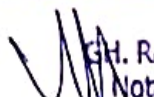
VERIFICATION:

I, the deponent above named, do hereby verify that the statements made in this affidavit are true and correct to my knowledge and belief and that no part of it is false and nothing material has been concealed therefrom.

Verified at Srinagar on this the 19th day of September, 2025.



Certified that the statement declared on oath before me at Srinagar on this day of 19-09-2025 by Dr. Muntaz Majeed Sofi who is identified by Adv


 GH. RASOOL RAH
 Notary Public


DEPONENT
 Divisional Forest Officer
 Social Forestry Division
 Srinagar

Government of Jammu & Kashmir
Forest, Ecology & Environment Department
Civil Secretariat, Jammu

Notification,

Jammu, the 2nd March, 2020

S.O 82 :- In exercise of the powers conferred by section 76 of the Indian Forest Act, 1927 (16 of 1927), the Lieutenant Governor, is pleased to make the following rules, namely:-

1. **Short title, extent and commencement** – (1) These rules may be called the Jammu and Kashmir Forest Produce (Sale and Registration of Depot) Rules, 2020;
 - (2) These rules shall apply to whole of the Union Territory of Jammu and Kashmir;
 - (3) They shall come into force with effect from 31st of October, 2019.
2. **Definitions.**- (1) In these rules, unless the context otherwise requires, –
 - a. "Act" means the Indian Forest Act, 1927 (16 of 1927);
 - b. "Conservator of Forests" means an officer holding the charge of the territorial forest circle concerned;
 - c. "Depot" means any building or place where forest produce is stored for sale;
 - d. "Divisional Forest Officer" means an officer holding the charge of the territorial forest division concerned;
 - e. "Government" means the Government of Union territory of Jammu and Kashmir;
 - f. "Principal Chief Conservator of Forests" means an officer holding the rank of Principal Chief Conservator of Forests and heading the Forest Department in the Union Territory of Jammu and Kashmir;
 - g. "Schedule" means the Schedule appended to these rules;
 - h. "Forest Produce" means the forest produce listed in Schedule – 1;
 - i. "Union Territory" means the Union Territory of Jammu and Kashmir.

(2) All other words and expressions used but not defined in these rules shall have the same meaning as assigned to them in the Act.
3. **Establishment and operation of depots.**- (1) No person shall establish or maintain a depot unless it is registered in accordance with these rules.
 - (2) Any person wishing to establish or maintain a depot shall register the same in the office of the Divisional Forest Officer concerned and shall give in respect of such depot such details in regard to origin of timber as may be required under these rules.
 - (3) Each depot registered under this rule shall be assigned a number by the Divisional Forest Officer. Persons having depots registered under the rules framed under Jammu



and Kashmir Forest (Sale of Timber) Act, 1931 shall have to obtain fresh registration under these rules within 180 days from coming into force of these rules.

(4) Every person registering a depot shall be and remain responsible for the observance of all rules which may from time to time be notified by the Government under the Act.

(5) The Divisional Forest Officer may refuse registration for reasons which shall be stated in writing. An appeal against an order refusing registration shall lie with the Conservator of Forests.

4. **Power to exempt.**- The Principal Chief Conservator of Forests may exempt, wholly or partly, any Government Department, Public Sector Undertaking or any Co-operative Society from the operation of these rules.
5. **Form of depot permit.**- Depot Permit shall be in such form as may be prescribed by the Principal Chief Conservator of Forests and shall be valid for transit of forest produce within the jurisdiction of the municipal committee or municipal corporation in which the depot is located. Permit shall be in quadruplicate and bound books. Each book shall bear an identifying number and the permits in each book shall be numbered serially.
6. **Conditions regulating use of depot permits.**- An owner of the depot to whom permission has been given under Rule 3 shall abide by the following conditions, namely:
 - (a) He shall pay security deposit of rupees twenty thousand duly pledged to the Divisional Forest Officer for the due observation of the provisions of these rules.
 - (b) He shall not bring or store at his depot any forest produce-
 - i. which do not bear valid property mark and/or hammer mark as the case may be;
 - ii. which are not checked en-route; and,
 - iii. whose transit from the source of collection or origin up to the depot is not covered by transit permit issued under the Jammu and Kashmir Forest Produce Transit Rules, 2019.
 - (c) The transit permit referred to in clause (b) shall be retained by him up to six months from the date of complete disposal or removal from the depot of all the forest produce brought under such permits and shall be produced for inspection within that period on demand by a forest officer having jurisdiction.
 - (d) He shall not remove, or allow to be removed, from the depot any forest produce unless accompanied by a depot permit signed by himself or by his authorized agent.
 - (e) He shall obtain the depot permits on payment from the Range Officer in whose jurisdiction the depot is located on payment of price fixed by the Principal Chief

Conservator of Forests. Each depot permit shall bear the official seal of the Divisional Forest Officer of the Division.

- (f) He or his authorized agent, as the case may be, shall issue the original permit to the person removing the forest produce and send the first carbon copy to the Range Officer having jurisdiction within a week of issue of the permit and retain the second carbon copy for his record. All corrections or rewritings shall be duly attested by the person issuing the depot permit.
 - (g) He shall return the permit book containing the fourth carbon copy as soon as it is completely used up or after the forest produce for the removal of which the permit book was issued, is disposed of, whichever is earlier. On cancellation of the permission under Rules 7, all partially used permit books shall be returned to the Range Officer and receipt obtained to this effect from him.
 - (h) He shall at all times allow Forest Officer having jurisdiction over the area to inspect the premises and the forest produce for which permission is granted under Rule 3 and shall produce the transit permits referred to in clause (b) for inspection on demand by the Officer.
 - (i) He shall maintain a register in such form as may be prescribed by the Principal Chief Conservator of Forests showing correct account of the forest produce brought to and removed from the depot, and such register of accounts shall be open to inspection at any time by Divisional Forest Officer or any Forest Officer duly authorized in this behalf by the Divisional Forest Officer.
 - (j) He shall be subject to the general supervision of the Division Forest Officer in respect of issue of depot permits and the quantity of forest produce covered by each, and the Divisional Forest Officer may pass written instructions to regulate the manner in which such permits shall be issued.
 - (k) The permit book issued for a particular forest produce shall be used only for that produce. The permit book is not transferable and shall be used only by the person to whom it is issued or by his authorized agent.
7. For contravention of any of the provisions of these rules by the owner of the depot or his authorized representative, the registration of such depot and permission to issue depot permits is liable to be cancelled and the security deposit paid by such person may, in whole or in part, be forfeited by the Divisional Forest Officer without prejudice to any action that may be taken against him under the Act.
- Provided that* before the order for forfeiture is passed, the owner of the depot shall be given a reasonable opportunity of being heard.
8. **Sale hammer mark.**- (1) Every person having a registered depot shall register his sale hammer mark in the office of the Forest Division in which the depot is situated. No fee shall be paid for the registration of the sale hammer mark.



(2) No person shall be allowed to register a mark already registered in favour of another person or any mark used by the Jammu and Kashmir Government. The Divisional Forest Officer may refuse registration of any mark which in his judgment closely resembles a mark used by the Jammu and Kashmir Government or is registered in favour of any person.

(3) The registration of a mark under this rule shall be valid for a period of 3 years from the date of such registration.

(4) No timber shall be removed from any registered depot until it has been marked with the registered sale hammer of the owner of the registered depot.

(5) Sale hammer-mark shall be surrendered to the Divisional Forest Officer on the cancellation of any registration.

This notification shall be deemed to have come into force with effect from 31st of October, 2019.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Sarita Chauhan) IAS

Commissioner/ Secretary to Government
Forest, Ecology & Environment Department.

Dated: 02 -03-2020

No.:- FST/Land/55/2019

Copy to the:

1. Secretary to Government of India, MoEF&CC, New Delhi.
2. Prpl. Secretary to Hon'ble Lieutenant Governor, J&K.
3. Prpl. Secretary to Government, Revenue Department.
4. Jt. Secretary, (J&K), Ministry of Home Affairs, Government of India.
5. Secretary to Government General Administration Department.
6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs .
7. Pr. Chief Conservator of Forests, J&K, Jammu.
8. Chief Conservator of Forests, Jammu/Kashmir.
9. General Manager, Government Press, Jammu for publication of the SRO in next Government Gazette.
10. Pvt. Secy. to the Chief Secretary J&K.
11. Pvt. Secy to Commissioner/ Secretary to Government, Forests, Environment & Ecology Department.
12. Pvt. Secy to Secretary (Technical) Forests, Environment & Ecology Department.
13. Concerned file.


(Ghulam Dastgeer Alam)

Under Secretary to Government
Forest, Ecology & Environment Department.

SCHEDULE - 1

[Vide Rule 2(1)(h)]

1. Timber obtained from the following tree species:

- | # | Name |
|----|-------------------------------------|
| a. | Deodar (<i>Cedrus deodara</i>) |
| b. | Kail (<i>Pinus wallichiana</i>) |
| c. | Fir (<i>Abies pindrow</i>) |
| d. | Spruce (<i>Picea smithiana</i>) |
| e. | Chir (<i>Pinus roxburghii</i>) |
| f. | Walnut (<i>Juglans regia</i>) |
| g. | Ash (<i>Fraxinus floribunda</i>) |
| h. | Box (<i>Buxus sempervirens</i>) |
| i. | Maple (<i>Acer spp</i>) |
| j. | Bird cherry (<i>Prunus padus</i>) |
| k. | Toon (<i>Toona ciliata</i>) |
| l. | Elm (<i>Ulmus wallichiana</i>) |

2. *Morchella spp* (Morels)
3. *Aconitum spp*
4. *Podophyllum spp*
5. *Picrorhiza spp*
6. *Trillium spp*
7. *Nardostachys spp*
8. *Taxus spp*
9. *Valeriana spp*
10. *Rheum spp*
11. *Jurenia spp*(Dhoop)
12. *Valeriana spp* (Mushkbala)
13. *Atropa spp* (Balladona)
14. *Bergenia ciliata*
15. *Dioscorea spp*





E-mail: principal@amarsinghcollege.ac.in

Website: www.amarsinghcollege.ac.in

No: ASC/EDU/25/1735

Dated: 09-09-202

Divisional Forest Officer
 Social Forestry Division
 Srinagar

Sub: Information Regarding Felling/Cutting of 234 No. of Different Species of Trees in the College Campus and Enrollment of Students Thereof

Ref: 566-67/SF/Sgr-20 Dated 06/09/2025

Sir,

Apropos to the subject and reference cited above, the information sought is provided as under for your ready reference:

- 01.No. of trees felled/cut down out of 234 No. of Trees- 205
- 02.Status of remaining trees out of 234 No. of trees exiting in College Campus
 Standing: 19
 Fell due to withering due to wind and deteriorating condition of trees post stoppage of cutting down: 10
- 03.Total number of students enrolled in the college: 4800

Yours sincerely

Principal

Convenor Auction Committee

Copy to:

- 01.Convenor Advisory Committee and Convenor Legal Affairs Committee for information and necessary action
- 02.Office records.

Govt of Jammu & Kashmir
Office of the Principal Amar Singh College
Cluster University Srinagar
Gogji Bagh, Srinagar-190008 (J & K)

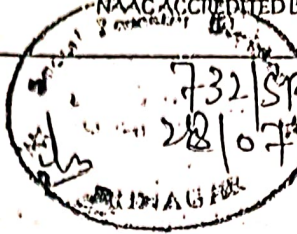


Email: principal@amarsinghcollege.ac.in

Website: www.amarsinghcollege.ac.in

Tel No: 0194-2310227

The Divisional Forest Officer
Social Forest Division
Srinagar



No: ASC/Edu/23/1118

Dated: 28-07-2023

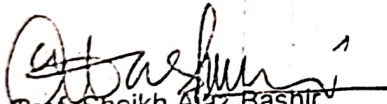
Subject: Urgent concern regarding the old withered trees in Amar Singh College Campus.

Sir,

With reference to the email received from the Civil Society, GogjiBagh, Srinagar, I would like to draw your attention towards the following points:

1. Amar Singh College has a large number of trees (old as well as young) in the campus. However, most of these old trees, particularly the Willows and Populus have almost withered and have centrally become hollow.
2. These withered trees along the campus periphery and roads of the campus often break whenever even the mild wind blows, causing a potential risk to the lives around.
3. The residents of GogjiBagh have also expressed the same concern through an E-mail to me that they apprehend a significant threat to their lives and property due these trees as their branches often fall down. (Copy of Email attached).
4. The Civil society of GogjiBagh further recommends the removal of these trees to ensure the safety of their lives and property.
5. As such, you are requested to kindly send a team of experts who can professionally assess the level of danger posed by these trees and can suggest a proper method to deal with the issue.

Yours sincerely


Prof. Sheikh Ajaz Bashir
PRINCIPAL

Copy to

- Convenor, College Development Committee
- Convenor, Landscape Development Committee.
- Civil Society, Gogjibagh with reference to your Email.
- Coordinator, IQAC
- Office record.

Handwritten notes and signatures in the bottom left corner, including '2/2/23', '1/2/23', and 'D. Singh'.

Government of Jammu & Kashmir
Forest, Ecology & Environment Department
Civil Secretariat, Jammu/Srinagar

Subject:

Nomination of Tree officer for the Tree Authorities in Jammu Municipal Corporation and Srinagar Municipal Corporation.

Government Order No:- 110 - JK(FST) of 2023
Dated: - 11.05.2023

In terms of Section 343 of Municipal Corporation Act, 2000, sanction is hereby accorded to the nomination of Divisional Forest Officer, Social Forestry, Jammu; and Divisional Forest Officer, Social Forestry, Srinagar as Tree Officers for the purpose of Tree Authorities of Jammu Municipal Corporation and Srinagar Municipal Corporation respectively, within their territorial jurisdictions.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Dheeraj Gupta), IAS

Principal Secretary to the Government

Dated: 11.05.2023

No: FST-Adm/30/2022-02

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor.
2. Principal Secretary to the Government, Housing & Urban Development Department. This is in reference to his OM NO. HUD-LSGOJMC/23/2022 dated 13.04.2023.
3. Principal Chief Conservator of Forests & HoFF, J&K.
4. Joint Secretary, (J&K), Ministry of Home Affairs, Government of India.
5. Commissioner/Secretary to the Government, General Administration Department.
6. PCCF/Director, Social Forestry Department, J&K.
7. Director, Archives, Archaeology and Museums, J&K.
8. Private Secretary to the Chief Secretary, J&K.
9. PS to Principal Secretary to Government, Forests, Ecology & Environment Department.
10. I/c Website/Government Order file (w.3s.c)/Stock file.

(Mohammad Arshad Jan)

Under Secretary to Government
Forest, Ecology & Environment Department

OFFICE OF THE DIVISIONAL FOREST OFFICER
SOCIAL FORESTRY DIVISION SRINAGAR

The Principal,
Amar Singh College,
Srinagar.

No: 700-81/SF/Sgr-20

Dated: 08/10/2023.

SUB: URGENT CONCERN REGARDING THE OLD WITHERED TREES IN AMAR SINGH COLLEGE CAMPUS.

REF NO: ASC/EDU/23/1118 DATED: 28-07-2023.
Sir/Madam,

In context to the above cited subject under reference, kindly find enclosed here-with the assessment list of 234 No. of trees existing in the premises of Amar Singh College.

That as per the provision of SO-327 of 7th July 2022 (Social Forestry Plantation Rules) and as per the report/recommendation of the committee constituted by the Government of Jammu and Kashmir vide Govt. Order No:470-JK (GAD) of 2022 dated:14-04-2022 in writ petition (Civil) PIL No:04 of 2022 titled Azra ismail VIS UT of J&K and others, the NDC, valuation and felling permission for plantations other than raised by the Department of Social Forestry is not issued by this Department and only technical guidance is shared as and when required.

That regarding SOPs the concerned department/implementing agency may kindly be directed to follow e-auctioning mode (GFR) on the basis of, "as it is where it is" after getting the reserve rate from Forest Development Corporation Limited. *The charges of assessment bill is herewith enclosed.*

Hence, submitted for favour of your kind perusal and appropriate action at your end please.

Encl:- 10

Yours faithfully

[Signature]
Divisional Forest Officer,
Social Forestry Division
Srinagar.

[Handwritten signature]
For immediate compliance to the:-
Range Officer Social Forestry Range
No:227/SF/ROS-10 Dated: 05-08-2023.

Srinagar. This is in reference to your

[Signature]
Divisional Forest Officer,
Social Forestry Division,
Srinagar.

FOR ASSESSMENT CHARGES OF TREES EXISTING IN THE PREMISES OF
AMAR SINGH COLLEGE SRINAGAR

| S. No | Particulars | No of Trees | Species | Rate per tree | Amount (in Rs.) |
|-------|--|-------------|----------------|---------------|-----------------|
| 1 | Assessment charges of trees carried out by the field functionaries | 52 | Willow/Robinia | 9.75 | 507 |
| 2 | | 123 | Poplar | 9.75 | 1199.25 |
| 3 | | 59 | Dry Poplar | 9.75 | 575.25 |
| | Total | 234 | | | 2281.50 |

Note:

The amount to be credited into official account vide No: 0005010100005780 of this Division.

Abraeel
Abraeel

[Signature]
Divisional Forest Officer
Social Forestry Division
Srinagar

**OFFICE OF THE RANGE OFFICER
SOCIAL FORESTRY RANGE SRINAGAR**

Social Forestry Range Srinagar
Receipt No. 762/SL/139
Dated... 05/08/2023
SRINAGAR

The Divisional Forest Officer,
Social Forestry Division,
Srinagar.

No: - 227/SF/ROD-10 Dated:- 05-08-2023

Sub:- Urgent Concern regarding the old withered trees in Amar Singh
College Campus.

Ref:- Your endtt. No:-746/SF/Sgr-20 dt:- 31-07-2023.

Sir,

In compliance to above cited subject under reference and as per the ground exercise done by the block Officer SF Block Srinagar and his staff kindly find enclosed herewith the assessment list of trees existing in the premises of Amar Singh College. The Volume assessment has been done as per-volume table headed by B.O SF Srinagar, duly vetted by them and by Principal Amar Singh College Srinagar. For rate assessment, DMFDCL may kindly be contacted.

Hence submitted for favour of information and further appropriate action at your end please. The assessment of 234 Nos. of trees be charged from the user agency.

End:- Enumerating/markig list

*9/8/23
for file
for information
[Signature]*

AC (9) [Signature]
[Signature]

Yours Faithfully
[Signature]
Range Officer,
Social Forestry Range,
Srinagar.

Inventory of Trees in the Premises of Amar Singh College Gogji Bagh Srinagar

①

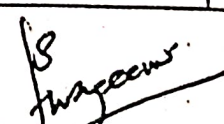
| S No | Species | Dia-Class | No. of trees | Firewood in Qtl's |
|------|--------------------|-----------|--------------|-------------------|
| 1 | Willow/ Robinia | 10-20 | 1 | 1.06 |
| | | 20-30 | 13 | 33.15 |
| | | 30-40 | 20 | 127.40 |
| | | 40-50 | 7 | 56.14 |
| | | 50-60 | 6 | 68.82 |
| | | 60-70 | 1 | 12.74 |
| | | 70-80 | 2 | 28.04 |
| | | 80-90 | 2 | 30.40 |
| | | Total | 52 | 357.75 |


| S No | Species | Dia-Class | No. of trees | Volume Out-Turn in Cft's |
|------|---------|-----------|--------------|--------------------------|
| 2 | Poplar | 30-40 | 34 | 1017.96 |
| | | 40-50 | 70 | 3707.20 |
| | | 50-60 | 13 | 1072.63 |
| | | 60-70 | 5 | 593.00 |
| | | 80-90 | 1 | 218.34 |
| | | Total | 123 | 6601.13 |

| S No | Species | Dia-Class | No. of trees | Firewood in Qtl's |
|------|------------|-----------|--------------|-------------------|
| 3 | Dry Poplar | 10-20 | 2 | 2.12 |
| | | 20-30 | 14 | 35.70 |
| | | 30-40 | 24 | 152.88 |
| | | 40-50 | 18 | 144.36 |
| | | 80-90 | 1 | 15.20 |
| | | Total | 59 | 350.26 |


Beat Guard


Block Officer,
Srinagar/Shallimar


Range Officer
SF (Range Sgr. Range
Social Forestry Range
Srinagar


AMAR SINGH COLLEGE
SRINAGAR (KMR.)

Enumeration / Marking list of Willow / Robinia Trees in the premises of Amara Singh College Gopibagh Srinagar.

②

| Tree No/S.No | Species | Girth In Inches | Dia- Class | Fire Wood In Qtl's | Remarks |
|--------------|---------|-----------------|------------|--------------------|----------------|
| 1 | Willow | 53 | 40-50 | 8.02 | Dry T. Broken |
| 2 | " | 70 | 50-60 | 11.47 | Green |
| 3 | " | 80 | 60-70 | 12.74 | " |
| 4 | " | 105 | 80-90 | 15.20 | Dry T. Broken |
| 5 | Robinia | 37 | 30-40 | 6.37 | " |
| 6 | " | 58 | 40-50 | 8.02 | Green Standing |
| 7 | " | 42 | 30-40 | 6.37 | " |
| 8 | " | 40 | 30-40 | 6.37 | " |
| 9 | " | 39 | 30-40 | 6.37 | " |
| 10 | " | 54 | 40-50 | 8.02 | " |
| 11 | " | 54 | 40-50 | 8.02 | " |
| 12 | " | 32 | 20-30 | 2.55 | " |
| 13 | " | 28 | 20-30 | 2.55 | " |
| 14 | " | 60 | 40-50 | 8.02 | " |
| 15 | " | 32 | 20-30 | 2.55 | " |
| 16 | " | 40 | 30-40 | 6.37 | " |
| 17 | " | 62 | 50-60 | 11.47 | " |
| 18 | " | 62 | 50-60 | 11.47 | " |
| 19 | " | 61 | 50-60 | 11.47 | " |
| 20 | " | 59 | 40-50 | 8.02 | " |
| 21 | " | 60 | 40-50 | 8.02 | " |
| 22 | " | 42 | 30-40 | 6.37 | " |
| 23 | " | 46 | 30-40 | 6.37 | " |
| 24 | " | 36 | 20-30 | 2.55 | " |

(3)

| | | | | | |
|----|---------|-------|----------------|--------------|----------------|
| | Robinia | 39 | 30-40 | 6.37 | Green Standard |
| 25 | " | 39 | 30-40 | 6.37 | " |
| 27 | " | 49 | 40-50 | 8.02 | " |
| 28 | " | 47 | 30-40 | 6.37 | " |
| 29 | " | 24 | 10-20 | 1.06 | " |
| 30 | " | 26 | 20-30 | 2.55 | " |
| 31 | " | 65 | 50-60 | 11.47 | " |
| 32 | " | 39 | 30-40 | 6.37 | " |
| 33 | willow | 93 | 70-80 | 14.02 | " |
| 34 | " | 43 | 30-40 | 6.37 | " |
| 35 | " | 47 | 30-40 | 6.37 | " |
| 36 | " | 89 | 70-80 | 14.02 | " |
| 37 | Robinia | 37 | 30-40 | 6.37 | " |
| 38 | " | 33 | 20-30 | 2.55 | " |
| 39 | willow | 45 | 30-40 | 6.37 | " |
| 40 | " | 40 | 30-40 | 6.37 | " |
| 41 | " | 33 | 20-30 | 2.55 | " |
| 42 | " | 33 | 20-30 | 2.55 | " |
| 43 | " | 69 | 50-60 | 11.47 | " |
| 44 | " | 30 | 20-30 | 2.55 | " |
| 45 | " | 36 | 20-30 | 2.55 | " |
| 46 | " | 25 | 20-30 | 2.55 | " |
| 47 | " | 37 | 20-40 | 6.37 | " |
| 48 | " | 43 | 30-40 | 6.37 | " |
| 49 | " | 35 | 20-30 | 2.55 | " |
| 50 | " | 30 | 20-30 | 2.55 | " |
| 51 | " | 43+43 | 30-40 30-40 | 6.37 6.37 | " |
| 52 | " | 108 | 80-90 | 15.20 | " |

Handwritten notes on the left margin, including a large checkmark and some illegible scribbles.

Handwritten signature or initials at the bottom center of the page.

(9)

Enumeration / Marking list of Poplar Green / Dry Trees in the premises of Army Singh College
Gorji Bagh Srinagar.

| Tree No/S.No | Species | Girth in inches | Dia- Class | Volume in Cft's | Fire Wood In Qtl's | Remarks |
|--------------|---------|-----------------|------------|-----------------|--------------------|------------------|
| 1 | Poplar | 72 | 50-60 | 82.51 | | Green & standing |
| 2 | " | 51 | 40-50 | 52.96 | | " |
| 3 | " | 60 | 40-50 | 52.96 | | " |
| 4 | " | 51 | 40-50 | 52.96 | | " |
| 5 | " | 52 | 40-50 | 52.96 | | " |
| 6 | " | 46 | 30-40 | 29.94 | | " |
| 7 | " | 48 | 30-40 | 29.94 | | " |
| 8 | " | 50 | 40-50 | 52.96 | | " |
| 9 | " | 55 | 40-50 | 52.96 | | " |
| 10 | " | 54 | 40-50 | — | 8.02 | Dry T.B 25 |
| 11 | " | 36 | 20-30 | — | 2.55 | Green |
| 12 | " | 54 | 40-50 | 52.96 | | " |
| 13 | " | 49 | 40-50 | 52.96 | | " |
| 14 | " | 44 | 30-40 | — | 6.37 | Dry |
| 15 | " | 45 | 30-40 | — | 6.37 | " |
| 16 | " | 43 | 30-40 | — | 6.37 | " |
| 17 | " | 46 | 30-40 | 29.94 | — | Green & standing |
| 18 | " | 40 | 30-40 | 29.94 | — | " |
| 19 | " | 42 | 30-40 | — | 6.37 | Dry disease |
| 20 | " | 60 | 40-50 | 52.96 | — | Green & standing |
| 21 | " | 58 | 40-50 | 52.96 | — | " |
| 22 | " | 31 | 20-30 | — | 2.55 | Dry |
| 23 | " | 36 | 20-30 | — | 2.55 | " |
| 24 | " | 44 | 30-40 | — | 6.37 | " |
| 25 | " | 31 | 20-30 | — | 2.55 | " |
| 26 | " | 48 | 30-40 | — | 6.37 | " |
| 27 | " | 33 | 20-30 | — | 2.55 | " |
| 28 | " | 42 | 30-40 | — | 6.37 | " |
| 29 | " | 48 | 30-40 | — | 6.37 | " |

4
3-2-20

(5)

| | | | | | | |
|----|----|----|-------|-------|------|----------------|
| 29 | | | | | | |
| 30 | | 42 | 30-40 | | 6.37 | Dry |
| 31 | 11 | 53 | 40-50 | | 0.02 | 11 |
| 32 | 11 | 30 | 20-30 | | 2.55 | Green standing |
| 33 | 11 | 53 | 40-50 | 52.96 | — | 11 |
| 34 | 11 | 53 | 40-50 | 52.96 | — | 11 |
| 35 | 11 | 46 | 30-40 | 29.94 | — | 11 |
| 36 | 11 | 53 | 40-50 | 52.96 | — | 11 |
| 37 | 11 | 60 | 40-50 | 52.96 | — | 11 |
| 38 | 11 | 49 | 40-50 | 52.96 | — | 11 |
| 39 | 11 | 43 | 30-40 | 29.94 | — | 11 |
| 40 | 11 | 39 | 30-40 | 29.94 | — | 11 |
| 41 | 11 | 60 | 40-50 | 52.96 | — | 11 |
| 42 | 11 | 35 | 20-30 | — | 2.55 | 11 |
| 43 | 11 | 44 | 30-40 | 29.94 | — | 11 |
| 44 | 11 | 48 | 30-40 | 29.94 | — | 11 |
| 45 | 11 | 43 | 30-40 | 29.94 | — | 11 |
| 46 | 11 | 35 | 20-30 | — | 2.55 | Dry 15 |
| 47 | 11 | 39 | 30-40 | | 6.37 | 11 |
| 48 | 11 | 53 | 40-50 | 52.96 | — | Green standing |
| 49 | 11 | 51 | 40-50 | 52.96 | — | 11 |
| 50 | 11 | 45 | 30-40 | 29.94 | | 11 |
| 51 | 11 | 44 | 30-40 | — | 6.37 | Dry insect |
| 52 | 11 | 50 | 40-50 | 52.96 | — | Green standing |
| 53 | 11 | 48 | 30-40 | 29.94 | — | 11 |
| 54 | 11 | 50 | 40-50 | — | 0.02 | Dry insect |
| 55 | 11 | 46 | 30-40 | — | 6.37 | 11 |
| 56 | 11 | 58 | 40-50 | 52.96 | — | Green standing |
| 57 | 11 | 41 | 30-40 | — | 6.37 | Dry |
| 58 | 11 | 38 | 30-40 | — | 6.37 | 11 |
| 59 | 11 | 41 | 30-40 | — | 6.37 | 11 |
| 60 | 11 | 54 | 40-50 | 52.96 | — | Green standing |
| 61 | 11 | 24 | 10-20 | — | 1.06 | Dry |

WMC
 (11)
 11

W
 8-1-84

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| | | | | | | |
|----|--------|----|-------|-------|------|----------------|
| 51 | Poplar | 49 | 40-50 | 52.96 | | Green standing |
| 52 | " | 55 | 40-50 | 52.96 | | " |
| 53 | " | 27 | 20-30 | - | 2.55 | " |
| 55 | " | 50 | 40-50 | 52.96 | | " |
| 56 | " | 55 | 40-50 | 52.96 | | " |
| 57 | " | 30 | 20-30 | - | 2.55 | Dry disease |
| 58 | " | 55 | 40-50 | 52.96 | | Green standing |
| 59 | " | 26 | 20-30 | - | 2.55 | Dry disease |
| 70 | " | 63 | 50-60 | 82.51 | | Green standing |
| 71 | " | 44 | 30-40 | 29.94 | | " |
| 72 | " | 59 | 40-50 | 52.96 | | " |
| 73 | " | 55 | 40-50 | 52.96 | | " |
| 74 | " | 50 | 40-50 | 52.96 | | " |
| 75 | " | 58 | 40-50 | 52.96 | | " |
| 76 | " | 50 | 40-50 | 52.96 | | " |
| 77 | " | 53 | 40-50 | 52.96 | | " |
| 78 | " | 49 | 40-50 | 52.96 | | " |
| 79 | " | 53 | 40-50 | - | 8.02 | Dry disease |
| 80 | " | 61 | 50-60 | 82.51 | | Green standing |
| 81 | " | 53 | 40-50 | 52.96 | | " |
| 82 | " | 35 | 20-30 | - | 2.55 | " |
| 83 | " | 55 | 40-50 | 52.96 | | " |
| 84 | " | 56 | 40-50 | 52.96 | | " |
| 85 | " | 59 | 40-50 | 52.96 | | " |
| 86 | " | 49 | 40-50 | 52.96 | | " |
| 87 | " | 52 | 40-50 | - | 8.02 | Dry disease |
| 88 | " | 56 | 40-50 | - | 8.02 | " |
| 89 | " | 59 | 40-50 | 52.96 | | Green standing |
| 90 | " | 64 | 50-60 | 82.51 | | " |
| 91 | " | 43 | 30-40 | 29.94 | | " |
| 92 | " | 47 | 30-40 | 29.94 | | " |
| 93 | " | 58 | 40-50 | 52.96 | | " |
| 94 | " | 52 | 40-50 | 52.96 | | " |

July
2-1-19

(7)

| | | | | | | |
|-----|--------|-----|-------|--------|------|----------------|
| 85 | Peblas | 52 | 40-50 | 52.96 | — | Green standing |
| 86 | " | 50 | 40-50 | — | 8.02 | H.B dry 20 |
| 97 | " | 51 | 40-50 | 52.96 | — | Green standing |
| 98 | " | 64 | 50-60 | 82.51 | — | " |
| 99 | " | 57 | 40-50 | — | 8.02 | Dry disease |
| 100 | " | 63 | 50-60 | 82.51 | — | Green standing |
| 101 | " | 47 | 30-40 | — | 6.37 | Dry |
| 102 | " | 59 | 40-50 | — | 8.02 | Broken dry |
| 103 | " | 53 | 40-50 | — | 8.02 | Dry |
| 104 | " | 50 | 40-50 | — | 8.02 | " |
| 105 | " | 60 | 40-50 | — | 8.02 | " |
| 106 | " | 61 | 50-60 | 82.51 | — | Green standing |
| 107 | " | 50 | 40-50 | 52.96 | — | " |
| 108 | " | 36 | 20-30 | — | 2+55 | " |
| 109 | " | 54 | 40-50 | 52.96 | — | " |
| 110 | " | 49 | 40-50 | 52.96 | — | Green standing |
| 111 | " | 44 | 30-40 | 29.94 | — | " |
| 112 | " | 52 | 40-50 | 52.96 | — | Green standing |
| 113 | " | 69 | 50-60 | 82.51 | — | " |
| 114 | " | 79 | 60-70 | 118.60 | — | " |
| 115 | " | 66 | 50-60 | 82.51 | — | " |
| 116 | " | 65 | 50-60 | 82.51 | — | " |
| 117 | " | 56 | 40-50 | 52.96 | — | " |
| 118 | " | 58 | 40-50 | 52.96 | — | " |
| 119 | " | 106 | 80-90 | 210.34 | — | " |
| 120 | " | 55 | 40-50 | 52.96 | — | " |
| 121 | " | 52 | 40-50 | 52.96 | — | " |
| 122 | " | 44 | 30-40 | 29.94 | — | " |
| 123 | " | 57 | 40-50 | 52.96 | — | " |
| 124 | " | 52 | 40-50 | 52.96 | — | " |
| 125 | " | 55 | 40-50 | 52.96 | — | " |
| 126 | " | 45 | 30-40 | 29.94 | — | " |
| 127 | " | 38 | 30-40 | — | 6.37 | Dry |

Forked

Forked

121-124

dry

4/11/14
3-2-14

⑧

| | | | | | | |
|-----|-----------|----|-------|-------|------|-------------|
| 130 | F. P. Low | 54 | 40-50 | 52.96 | — | Green Stems |
| 131 | " | 52 | 40-50 | 52.96 | — | " |
| 132 | " | 34 | 20-30 | — | 2.55 | " |
| 133 | " | 57 | 40-50 | 52.96 | — | " |
| 134 | " | 49 | 40-50 | 52.96 | — | " |
| 135 | " | 46 | 30-40 | 29.94 | — | " |
| 136 | " | 45 | 30-40 | 29.94 | — | " |
| 137 | " | 45 | 30-40 | 29.94 | — | " |
| 138 | " | 44 | 30-40 | 29.94 | — | " |
| 139 | " | 48 | 30-40 | 29.94 | — | " |
| 140 | " | 47 | 30-40 | 29.94 | — | " |
| 141 | " | 49 | 40-50 | 52.96 | — | " |
| 142 | " | 51 | 40-50 | 52.96 | — | " |
| 143 | " | 56 | 40-50 | 52.96 | — | " |
| 144 | " | 55 | 40-50 | — | 8.02 | Dry disease |
| 145 | " | 47 | 30-40 | 29.94 | — | Green Stems |
| 146 | " | 45 | 30-40 | 29.94 | — | " |
| 147 | " | 45 | 30-40 | 29.94 | — | " |
| 148 | " | 51 | 40-50 | 52.96 | — | " |
| 149 | " | 53 | 40-50 | 52.96 | — | " |
| 150 | " | 40 | 30-40 | 29.94 | — | " |
| 151 | " | 42 | 30-40 | — | 6.37 | Dry disease |
| 152 | " | 52 | 40-50 | — | 8.02 | " |
| 153 | " | 53 | 40-50 | 52.96 | — | Green Stems |
| 154 | " | 37 | 30-40 | 29.94 | — | " |
| 155 | " | 58 | 40-50 | 52.96 | — | " |
| 156 | " | 42 | 30-40 | 29.94 | — | " |
| 157 | " | 44 | 30-40 | 29.94 | — | " |
| 158 | " | 51 | 40-50 | 52.96 | — | " |
| 159 | " | 46 | 30-40 | 29.94 | — | " |
| 160 | " | 56 | 40-50 | 52.96 | — | " |
| | " | 44 | 30-40 | 29.94 | — | " |
| | " | 48 | 30-40 | — | 6.37 | Full Dry |

W
200 Sept

(9)

| | | | | | | |
|-----|--------|-----|-------|--------|-------|---------------|
| 161 | Poplar | 49 | 40-50 | - | 8.02 | Full Dry |
| 162 | " | 55 | 40-50 | - | 8.02 | Dry |
| 163 | " | 41 | 30-40 | - | 6.37 | " |
| 164 | " | 46 | 30-40 | 29.94 | - | Green Slender |
| 165 | " | 65 | 50-60 | 82.51 | - | " |
| 166 | " | 20 | 10-20 | - | 1.06 | " |
| 167 | " | 44 | 30-40 | - | 6.37 | Full Dry |
| 168 | " | 42 | 30-40 | - | 6.37 | Dry T. B 20 |
| 169 | " | 52 | 40-50 | - | 8.02 | " 20 |
| 170 | " | 50 | 40-50 | - | 8.02 | " 15 |
| 171 | " | 41 | 30-40 | - | 6.37 | " 15 |
| 172 | " | 42 | 30-40 | - | 6.37 | Dry |
| 173 | " | 53 | 40-50 | 52.96 | - | Green Slender |
| 174 | " | 52 | 40-50 | 52.96 | - | " |
| 175 | " | 107 | 80-90 | - | 15.20 | Dry |
| 176 | " | 61 | 50-60 | 82.51 | - | Green Slender |
| 177 | " | 58 | 40-50 | 52.96 | - | " |
| 178 | " | 79 | 60-70 | 110.60 | - | " |
| 179 | " | 80 | 60-70 | 110.60 | - | " |
| 180 | " | 78 | 60-70 | 110.60 | - | " |
| 181 | " | 77 | 60-70 | 110.60 | - | Root Dry |
| 182 | " | 68 | 50-60 | 82.51 | - | Green |

Goda → Tahir Ahmad
 Bed Guard Bed Tahir Ahmad
 Eiyah To-mah Ab. Majeed Mir
 To-mah To-mah
 Ab. Rizal Khan To-mah
 To-mah
 Ab. Azim Shah To-mah

Block Office
 Block 9.

Range Officer
 Social Forestry Range

Principal
 AMAR SINGH COLLEGE
 SRINAGAR (KMR)

Government of Jammu & Kashmir
Higher Education Department
Civil Secretariat J&K.

114

Page No. 1050
Date: 29/12/23

The Principal,
Amar Singh College Srinagar .

No: HED-PLNG/113/2023-03

Dated: 28-12-2023

Subject: Permission for auctioning of Poplar/Willow/Robinia and other trees
in and around the campus posing threat to life and property;
auctioning through J&K Forest Development Corporation.

Sir,

Kindly refer your letter No. ASC/Edu/23/1793 dated 02-11-2023 regarding
the subject cited above. In this connection, I am directed to convey the
authorization of the competent authority to go ahead with the e-auction of the
trees on as is where is basis after fulfilling the required codal formalities.

Yours faithfully

[Signature]
29/12/2023
Assistant Director Planning
Higher Education Department

Copy to the:

Private Secretary to Principal Secretary to Government, Higher Education
Department for information of the Principal Secretary.

*Proceed for
Communication
to F&D Corporation
SO
[Signature]
29/12*

Attachment - (14)

Government of Jammu and Kashmir
Office of the Principal Chief Conservator of Forests
Van Bhavan, Jammu

Circular 01 of 2019

Dated 28/11/2019

Subject: Felling of trees posing threat to life and property

Proposals are received from time to time for removal of trees that pose threat to life and property. In this context, the following guidelines are hereby issued:-

1. In forest areas, removal of trees posing threat to life and property shall be governed strictly in accordance with the Qualitative and Quantitative norms formulated pursuant to the orders of Hon'ble Supreme Court dated 12.12.1996 in the case titled T.N. Godavarman V/s UOI & others.
2. If removal of trees raised by Forest Department on other State lands outside demarcated forests is required:
 - i. The application for felling of trees should be submitted by the concerned government department along with a certificate issued by a revenue officer not below the rank of Tehsildar having jurisdiction of the area that the trees pose threat to life and property.
 - ii. The DFO shall inspect the site and submit a report to the Conservator. The Conservator of Forests concerned shall accord the approval on the recommendation of the DFO concerned.
 - iii. The CF shall satisfy himself that the area in question is not a "Forest" as defined in the order of Hon'ble Supreme Court dated 12.12.1996 in case titled T.N. Godavarman V/s UOI & others.
3. The procedure to be adopted for felling and transportation of trees grown on private lands shall continue to be regulated in accordance with Circular No. 5 of 1998 dated 05.03.1998, issued under endorsement No. PCCF/Lease/90-1125 dated 05.03.1998.

4. In case of removal of trees from the premises of institutions, the J&K SFC may be requested by the concerned institutions for felling of such trees after obtaining the approval of the competent authority of the institution for felling of the trees. However, in case the institute intends to transport the felled timber, the same shall be governed by the Circular 5 of 1998 dated 05-03-1998.

5. The trees removed shall be replaced with ornamental shrubs or trees that do not grow very tall under appropriate scheme. Any attempt to encroach upon the land in question shall be reported to the appropriate authorities by staff concerned for necessary action under law.

Sd/
(Dr Mohit Gera IFS)
Pr Chief Conservator of Forests

NO: PCCF/Coord/SFC/2019/783-806

Dated: 28 /11/2019

Copy to

- ✓ 1. The Commissioner Secretary, Department of Forest, Ecology and Environment, Civil Secretariat, Jammu
2. The Director, Department of Soil and Water Conservation, Jammu
3. The Director, Department of Social Forestry, Jammu
4. The Director, State Forest Research Institute, Jammu
5. The Director, Department of Environment, Ecology and Remote Sensing, Jammu
6. The Chief Wildlife Warden, Jammu
7. The Director, Forest Protection Force, Jammu
8. The Managing Director, J&K State Forest Corporation, Jammu
9. The Chief Conservator of Forests (WP, R & T)
10. The Chief Conservator of Forests (FCA)
11. The Chief Conservator of Forests (P&P)
12. The Chief Conservator of Forests (Kashmir/Jammu)
13. All Conservators of Forests (Territorial)
14. The Conservator of Forests, Agrostology
15. The Conservator of Forests, Central Circle
16. The Conservator of Forests, Working Plan Circle
17. Circular File

(T Rabi Kumar)
Chief Conservator of Forests (Central)



Government of Jammu & Kashmir
OFFICE OF THE DIVISIONAL FOREST OFFICER
SOCIAL FORESTRY DIVISION SRINAGAR



The Regional Director,
 Department of Social Forestry,
 Kashmir.

No: 613-14/SF/Sgr-20

Dated: 19/09/2025.

SUB: O.A. No:360 / 2024 NEWS ITEM TITLED "FELLING OF 234 TREES ON CENTURY OLD COLLEGE CAMPUS DISTRESSES MANY IN KASHMIR" APPEARING IN NEWS PAPER THE HINDU DATED: 22-03-2024.

Sir,

In context to the above captioned subject, kindly find herewith the detailed reply of above titled case for favour of information and further appropriate action.

Encl:

27 leaves

Your's faithfully,

Dumta
 Divisional Forest Officer
 Social Forestry Division
 Srinagar.

Copy for information and necessary action to the:

2 ✓ Mr. Gautam Singh, Standing Counsel for J&K to represent before Hon'ble NGT.